

GOVERNMENT OF INDIA  
MINISTRY OF TEXTILES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2078**  
ANSWERED ON- 23/12/2022

**NTC MILLS IN INDIA**

2078. SHRI ELAMARAM KAREEM:

Will the Minister of TEXTILES be pleased to state:

- (a) the actions taken by Government to modernize and improve the functioning National Textile Corporation (NTC) mills;
- (b) whether the operations of NTC mills have been affected due to the pandemic, if so, whether Government has taken any actions to help the workers of the NTC mills; and
- (c) how many mills were operational during 2014 and how many are operating now, whether Government has taken any policy decision to close down the mills under NTC?

**ANSWER**

THE MINISTER OF STATE FOR TEXTILES  
(SMT. DARSHANA JARDOSH)

**(a):** For the purpose of modernizing and improving the functioning of National Textile Corporation (NTC) mills, in the year 2008, the Board for Industrial and Financial Reconstruction (BIFR) approved the Modified Revival Scheme (MS-08). This Scheme enabled closure of unviable mills and modernizing of 23 NTC mills, thereby bringing about improvement in the functioning of the NTC mills.

**(b):** Production activity in all the 23 NTC working mills were suspended due to Covid-19 pandemic and nationwide lockdown imposed by the various State Governments from March, 2020. Normal operations were resumed in some of the NTC mills from January, 2021 but could not be continued due to unavailability of working capital and other financial constraints.

In order to protect the interest of workers/employees of NTC mills, they are being paid wages and statutory dues as per mutual agreement between management and representing workers of the mill.

**(c):** There were 23 mills operational under NTC during 2014 and presently, production activity in all the 23 working mills of NTC are under suspension due to unavailability of working capital and other financial constraints. In light of the continued poor economic viability of NTC mills, Ministry of Textiles is preparing an action plan for a way forward in the matter in consultation with NITI Aayog and Department of Public Enterprises, Ministry of Finance.

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